

Flood I Programme amounting to about Rs. 85 crores towards investment in Operation Flood II.

So far 16 States and three Union Territories have signed agreements with the Indian Dairy Corporation setting out the modalities for implementation of the project. Actions relating to planning, recruitment of the staff and other re-implementation actions are in progress in these States.

At present 192 dairy plants are functioning in public/cooperative sectors in the country, comprising 97 liquid milk plants, 65 rural dairy centres/pilot dairies and 30 milk product factories. The throughput of milk in the dairy plants in the public and cooperative sectors at the end of 1977 was 55.28 lakh litres per day against 28.80 lakh litres per day at the end of Fourth Plan. By the end of 1979, the average throughput of milk of dairy plants increased to 62 lakh litres per day. Besides, it is estimated that another 6.5 lakh litres of milk was being handled by the milk product plants established in the private sector.

Distribution of Imported Sugar

969. SHRI BALASAHEB VIKHE PATIL: Will the Minister of AGRICULTURE be pleased to state:

(a) the total quantity of imported sugar with reference to the agreement with foreign suppliers during 1979-80 and 1980-81;

(b) how the imported sugar was distributed and at what price; and

(c) the criteria for the fixation of the issue price and also of the allotment of quotas to the State Governments and to the bulk consumers?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI R. V. SWAMINATHAN): (a) 1.80 lakh tonnes of sugar was imported in 1980-81 (July—October, 1980)

against the contracted quantity of 2.00 lakh tonnes of the tie-up Agreement concluded in April, 1980, with the foreign supplier, who exercised his option to supply 10 per cent less. No sugar was imported during 1979-80.

(b) and (c). Each State Government was allotted imported sugar to the extent of 40 per cent of its total free sale quota (the balance 60 per cent being indigenous sugar) allocated for each of the months of September and October, 1980 based on their actual consumption pattern immediately before 16.8.78 with a marginal weightage for population. For first fortnight of November, 1980, 10,000 tonnes of imported sugar was allotted to some States as part of their overall quota keeping in view the availability of indigenous and imported sugar. Allocations to bulk consumers registered with Directorate General of Technical Development, the imported sugar was released to the extent of 60 per cent of the entitlement of these bulk consumers. The following issue prices were fixed based on estimated actual cost of imported sugar, handling, storage charges at ports, transportation cost etc. etc.:

(a) Rs. 550 00 per quintal on High seas basis

(b) Rs. 560.00 per quintal on Ex-Jetty basis

(c) Rs. 580 00 per quintal on Ex-Godown ports basis;

(d) Rs. 605 00 per quintal on Ex-Godown Faridabad.

Ceilings on Urban Land

970. SHRI BALASAHEB VIKHE PATIL: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether Government proposes to take steps to lay ceilings on the urban land property both in terms of open land and carpet area; and

(b) if so, what are the guidelines being considered and advised to the State Governments?

THE MINISTER OF PARLIAMEN-
TARY AFFAIRS AND WORKS AND
HOUSING (SHRI BHISHMA NAR-
AIN SINGH): (a) The Urban Land
(Ceiling & Regulation) Act, 1976
already imposes a ceiling on the ex-
tent of vacant land held by a person
and prescribes the plinth area limits
for construction of dwelling units in
future.

(b) Does not arise.

**Construction of Staff Quarters by
Post and Telegraph Department,
Keonjher Division, Orissa**

971. SHRI HARIHAR SOREN: Will
the Minister of COMMUNICATIONS
be pleased to state:

(a) whether it is a fact that a plot
of land has been purchased eight
years back by the Post and Telegraph
Department, Keonjher Division,
Orissa for the construction of staff
quarters;

(b) if so, the number of quarters
which have been completed so far;
and

(c) when the construction is expec-
ted to be completed?

THE MINISTER OF STATE IN THE
MINISTRY OF COMMUNICATIONS
(SHRI KARTIK ORAON): (a) Yes
Sir, the land measuring 0.44 Hectares
(1.10 acres) was purchased on 16.4.74.

(b) No staff quarter has been com-
pleted so far. 32 quarters have been
planned on this land for Telecom
Wing for which Preliminary estimate
is under preparation. For Postal
Wing the Master Plan for construc-
tion of Post office and Staff quarters
is under examination.

(c) Construction not yet started.

**Committee to Review Functioning of
F.C.I.**

972. SHRI M. RAM GOPAL RED-
DY: Will the Minister of AGRICUL-
TURE be pleased to state:

(a) whether Government is con-
sidering a proposal to appoint a Com-
mittee to review the functioning of
Food Corporation of India; and

(b) if so, what are the details
thereof?

THE MINISTER OF STATE IN THE
MINISTRY OF AGRICULTURE
(SHRI R. V. SWAMINATHAN): (a)
and (b). The Parliamentary Commit-
tee on public undertakings has
already started reviewing perform-
ance of the FCI. The Government do
not, therefore, consider it necessary
to appoint another Committee for
this purpose as it will only duplicate
the work of the Committee on Public
Undertakings.

World Cup Hockey Championship

973. SHRI M. RAM GOPAL RED-
DY: Will the Minister of EDUCATION
AND SOCIAL WELFARE: be pleased
to state:

(a) whether Government have
agreed to hold the Fifth World Cup
Hockey Championship in Bombay
during 1981; and

(b) if so, the total expenditure in-
volved?

THE MINISTER OF EDUCATION
AND SOCIAL WELFARE (SHRI S.
B. CHAVAN): (a) The Government
has cleared a proposal of the Indian
Hockey Federation to hold the Fifth
World Cup Hockey Championship at
Bombay from 29-12-81 to 12-1-82.

(b) The Bombay Hockey Associa-
tion which is organising the cham-
pionship on behalf of the Indian Hoc-